b

ORDER DATED : 05/12/2002.

      In this Original Application Under section 19 of the Administrative Tribunals Act,1985, the Applicant (Sri Tarini Kanta Goswami) has prayed for a direction to the Respondents to grant him the Career Advancement benefits under the UGC scheme immediately w.e.f. 1-1-1986 and consequential other reliefs.

      The Applicant is now working as Lect. in Assamese in the Eastern Regional Language Centre, Laxmisagar,Bhubaneswar under the Central Institute of Indian Languages,Mysore,Karnatak. This Institution in which the Applicant was working is under the administrative control of the Ministry of Human Resources Development, Department of Education,Govt.of India. In course of hearing of this case, Mr.J.K.Nayak,learned Additional Standing Counsel for the Union of India,appearing for the Respondents placed on record the following details having obtained the same from the Principal of the Eastern Regional Language Centre,Govt.of India,Bhubaneswar :-

| Name of Applicant and his date of Joining.	Scales of Pay Rs.	Scales of pay due to 4th Pay Comm.w.e.f. 1-1-1986	Scales of pay on 5th pay commi-ssion w.e.f. 1.1.96	Scale of pay due to career A scheme w.e.f. 1.9.2000.
(1)	(2)	(3)	(4)	(5)

Contd......Order dated : 05 /12/2002.

(1)	(2)	(3)	(4)	(5)
Dr(Mrs.)B.L.Mohanty, 19.8.1977(RA) 18.12.1982(Lect.)	550-900/- 700-1600/-	2200-4000/-	8000-13,5000/-	12000- 18300/-

On the face of the aforesaid statements furnished by the Principal, Eastern Regional Language Centre, Govt.of India, Bhubaneswar, it appears to us (and we are also convinced) that the Applicant is getting his scale of pay appropriately and there remains no real grievances to be redressed by us.
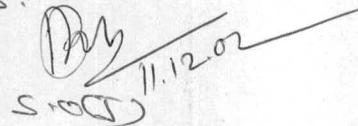
In the aforesaid premises, this Original Application is disposed of.No costs.
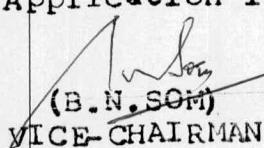
05/12/2002

(B.N.SOM)
VICE-CHAIRMAN
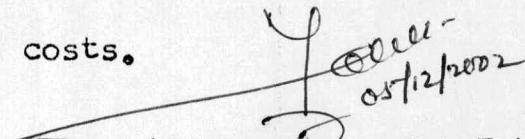
(MANORANJAN MOHANTY)
MEMBER(JUDICIAL)

Free copies of final
order dt.5/12/02
issued to counsel
for both sides.

11.12.02

11/12/02